

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1745**  
TO BE ANSWERED ON 28.12.2017

**IMPLEMENTATION OF PMGSY**

**1745. SHRI BISHNU PADA RAY:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government is aware that no sanction has been made till date during the last 5-6 years for construction of any road in Andaman and Nicobar Islands under Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) if so, the details thereof and the reasons therefor along with response of the Government in this regard;
- (c) whether the UT Administration has submitted proposals for 130 km to PMGSY-II Branch of Ministry/NRRDA but almost all the roads have not been sanctioned till date; and
- (d) if so, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) to (d): The Ministry of Rural Development has received Detailed Project Reports (DPRs) from Andaman & Nicobar Islands Administration for upgradation of road works under Prime Minister Gram Sadak Yojana (PMGSY) during 2017-18. The Pre-Empowered Committee meeting to discuss the proposal was held on 21.9.2017 and the Inter-Ministerial Empowered Committee (EC) meeting to consider the proposal was held on 27.10.2017. Based on the EC recommendations, the Ministry has sanctioned 28 road works with 42.89 Km road length amounting to Rs. 11.69 crore on 14<sup>th</sup> December, 2017.

The Ministry of Rural Development has not received any DPRs under PMGSY-II from Andaman and Nicobar Islands Administration.

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